

To,

RIYO ADVERTISING

Subject : Public Announcement for Voluntary Liquidation of

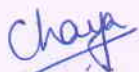
BIJASAN HOTELS & RESORTS PRIVATE LIMITED

Sir/Madam,

I , CS CHAYA GUPTA , is appointed as a Liquidator of **BIJASAN HOTELS & RESORTS PRIVATE LIMITED** and intends to make Public Announcement of Voluntary Liquidation of the said company in two separate newspaper, on 15th September 2021- one being 'English' and the other being 'Hindi' edition in Madhya Pradesh. The contents of the said public announcement is herein attached with this mail.

For the abovementioned public announcement please provide us various sizes, their respective rates and draft advertisement wherein the letters used shall be legible and readable.

Sincerely,



Chaya Gupta

**911, Apollo Premier
Near Vijay Nagar Square
Indore-452010**

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For The Attention of the Stakeholders of

BIJASAN HOTELS & RESORTS PRIVATE LIMITED

NAME OF CORPORATE PERSON	BIJASAN HOTELS & RESORTS PRIVATE LIMITED
DATE OF INCORPORATION OF CORPORATE PERSON	18/08/2011
AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-GWALIOR
CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U55101MP2011PTC026597
ADDRESS OF THE REGISTERED OFFICE	100, RATAN BAGH COLONY INDORE-452005, MP
LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 th September, 2021
NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHAYA GUPTA REGISTRATION NO. IBBI/IPA-002/IP-N00984/2020-21/13133 911, Apollo Premier, Near Vijay Nagar Square, Indore-452010 0731-4070626, 98270-22665 <i>mail id :- vl.bijasan@gmail.com</i>
LAST DATE FOR SUBMISSION OF CLAIMS	09 th October, 2021

Notice is hereby given that the BIJASAN HOTELS & RESORTS PRIVATE LIMITED has commenced voluntary liquidation on 10th September 2021

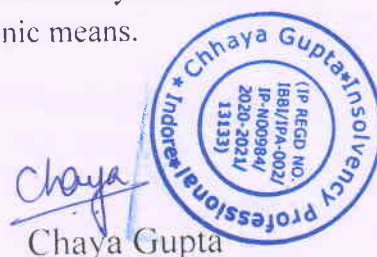
The stakeholders of BIJASAN HOTELS & RESORTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 09th October, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15.09.2021

Place: Indore



Chaya Gupta
Liquidator of

BIJASAN HOTEL RESORTS PRIVATE LIMITED
IBBI/IPA-002/IP-N00984/2020-21/13133